



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 11th October, 2021

NOTICE

It is informed that the following cases listed on 20.10.2021 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
2.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	Kumar Sumit-R1 & R2
3.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal

By order of Hon'ble Acting Chairperson

-Sd/-

Registrar